

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.*203
ANSWERED ON 31.07.2017**

REVENUE-SHARING AGREEMENT

***203. SHRI PRAHLAD SINGH PATEL:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Union Government encourages States to enter into revenue-sharing agreement with technology driven hospitality service providers in the country;**
- (b) if so, the details thereof;**
- (c) the benefits likely to be earned by the Union Government and State Governments as a result thereof; and**
- (d) the steps taken by the Government to deal with the Web/App based and digitalised service providers in order to boost tourism and earning of revenue therefrom?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.*203 ANSWERED ON 31.07.2017 REGARDING REVENUE-SHARING AGREEMENT.

(a): The Ministry of Tourism has no scheme to encourage States to enter into revenue-sharing agreement with Technology driven hospitality service providers in the country.

(b) to (d): Does not arise.
